

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 98 of 2011**

**Dated : 19<sup>th</sup> October, 2011**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**Tamil Nadu Newsprint and Papers Limited ... Appellant(s)**

**Versus**

**Tamil Nadu Electricity Board & Anr. ....Respondent(s)**

Counsel for the Appellant(s): Mr. K.P. Bala Murali for Mr. Shivakumar  
Mr. A. Poonambalam

Counsel for Respondent (s): Mr. S. Vallinayagam for TNEB

**ORDER**

Rejoinder has been filed by the learned counsel for the Appellant.

As agreed by the learned counsel for the parties, post the matte for hearing on **02.11.2011**.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

**TS/KS**